

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.04.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Direction**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 324 of 2021	Manoj Kumar Srivastava & Anr. Vs. Anil Kumar Jain and Ors.	Milan Singh Negi	
<b>3.</b>	Comp. App. (AT) (Ins) No. 325 of 2021	Unigold System Vs. Fortune Spirit Ltd.	Rohit Sharma	
<b>4.</b>	Comp. App. (AT) (Ins) No. 326 of 2021	State Tax Office-1 Vs. Divyesh N Desai & Anr.	Maulik Nanavati	
<b>5.</b>	Comp. App. (AT) (Ins) No. 327 of 2021	Navneet Jain Vs. Manoj Sehgal, Resolution Professional of Sarbat Cotfab Pvt. Ltd. and Ors.	Harsh Garg	

### **For Admission (After Notice)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Paras Sachdeva Palas S.-R1 & R2
<b>7.</b>	Comp. App. (AT) (Ins) No. 570 of 2020	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

8.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar Athira G. Nair Pavan Godiawala
9.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
10.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd.  <b>With</b>	Rajesh Kumar	Rahul Kumar-R1
11.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd.& Anr.	Rajesh Kumar	Rahul Kumar-R1
12.	Comp. App. (AT) No. 61 of 2020 & I.A No. 260 of 2021	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal Gaurav Mahajan Sanjay Kumar Abhinav Tandon Prerita Aggarwal

**12:30 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

13.	Comp. App. (AT) (Ins) No.252 of 2020  <b>Part Heard</b>	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors.  <b>With</b>	Pawan Bhusan	Bhavesh Pandya
14.	Comp. App. (AT) (Ins) No. 315 of 2020  <b>Part Heard</b>	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhavesh Pandya

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**